

THE  
PARLIAMENTARY DEBATES  
(Part I—Questions and Answers)

OFFICIAL REPORT

2087

HOUSE OF THE PEOPLE

Thursday, 17th September, 1953

The House met at a Quarter Past Eight  
of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS.

**Mr. Deputy-Speaker:** As many as 800 people have applied for Passes to the Visitors' Gallery today. The accommodation is only for 250. The Speaker's Gallery can accommodate 35; as many as 80 have already applied. Therefore, I am giving 'Visitors' Passes specially for the afternoon to some of them. Those to whom such Passes have been given will come only in the afternoon and they will be given preference over those people to whom Passes were given in the morning also. Still I am not able to accommodate some more.

**Shri Damodara Menon:** Is there an afternoon session?

**Mr. Deputy-Speaker:** If there is session they will come; otherwise, they will go. The afternoon session does not depend upon the issue of Passes.

The House will now take up Questions.

SMALL SCALE INDUSTRIES

\*1347. **Shrimati Jayashri:** (a) Will the Minister of Commerce and Industry be pleased to state whether a list of small scale industries has been prepared which could be started with different amounts of capital ranging from Rs. 500 to Rs. 5,000, according to the measures laid down in the Five

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Year Plan for providing vocational facilities by advancing small loans in the Centrally Administered Areas?

(b) If so, what are the details of the Scheme?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). Although no specific list has been prepared, for the Parts 'C' and 'D' States, these are assisted by the Central Government, under the State Aid to Industries (The Centrally Administered Areas) Model Rules, 1949, to advance loans to small-scale entrepreneurs for providing vocational facilities. Each State selects those small-scale industries which are suitable under local conditions.

A copy of the Rules is placed on the Table of the House. [See Appendix VI, annexure No. 43.]

**Shrimati A. Kale:** What is the difference between small-scale industries and village industries? Where do you draw the line?

**Shri T. T. Krishnamachari:** It is rather difficult to draw the line, unless it be that what are called village industries are of the shape of *Ghanis* and otherwise, small-scale industries where more than probably 5 or 6 people are employed. It is very difficult to draw the line.

**Seth Govind Das:** How much loan or grant so far has been given for these small-scale industries?

**Shri T. T. Krishnamachari:** I do not know if the hon. Member realises that this is a matter which refers to Parts

C and D States. A provision has been made in the budget for the current year of about 3 lakhs of rupees. Last year it was Rs. 2 lakhs, the year before last Rs. 1½ lakhs and the year previous to that Rs. 1¼ lakhs.

**Seth Govind Das:** Has the whole amount been given or only a part has been given so far?

**Shri T. T. Krishnamachari:** We depend upon recommendations from the State Governments. Technically, the Lieut.-Governor of a State or the Chief Commissioner makes recommendations. So far, we have got only 4 recommendations. I am not able to say exactly what is the amount that is covered by these recommendations.

**Shrimati A. Kale:** May I know what is the highest limit of capital in small-scale industries?

**Shri T. T. Krishnamachari:** I must say that it is rather difficult for me to answer. It may go up to Rs. 50,000 or more. Again, it is really a question of the particular type of industry; where it employs a large amount of labour, it becomes a large-scale one. The differentiation is not essentially between small-scale and large-scale; we have also got medium-scale. It is very difficult to define it. I think each industry has to be judged according to the nature of it and the number of people that it employs.

**Shri K. P. Tripathi:** May I know, Sir, if it is known to the Government that the condition of the hill tribes in the North East Frontier Agency administered by the Central Government is becoming worse due to lack of industries? If so, have the Government prepared any scheme of cottage industries for them?

**Shri T. T. Krishnamachari:** Sir, strictly speaking, the question of the North East Frontier Agency would not come in in connection with Parts C and D States. They are on an altogether different footing.

**Shri K. P. Tripathi:** It is not a State. It is Centrally directly administered.

**Shri T. T. Krishnamachari:** That is, exactly what I am mentioning. It is a Centrally directly administered area and part of it comes under the Home Ministry and part under the External Affairs Ministry. I am afraid I will not be able to answer the question asked categorically one way or the other.

**Shri N. Somana:** Which are the States which have submitted reports?

**Shri T. T. Krishnamachari:** My information is that so far four States have sent recommendations. I haven't got the details.

**Shri N. Somana:** Which are the States?

**Shri T. T. Krishnamachari:** I have not got the details.

**Shri A. M. Thomas:** In view of the acute unemployment, may I enquire whether it is the intention of the Government to extend this scheme to other areas too?

**Shri T. T. Krishnamachari:** Sir, the question specifically is with reference to Parts C and D States which happen to be the special responsibility of the Central Government. So far as Parts A and B States are concerned, they have to be decided on an altogether different set of criteria.

**Shri G. P. Sinha:** May I know, Sir, whether there is any definite division regarding the sphere of activity of large-scale and small-scale industries?

**Shri T. T. Krishnamachari:** That raises a question, Sir, which is beyond the purview of the subject that we are now discussing. I am afraid it will have to be treated as a separate issue altogether.

**Shrimati Jayashri:** May I know, Sir, whether loans will be given to co-operative societies?

**Shri T. T. Krishnamachari:** Sir, so far as the Central Government are concerned, there is no question of anything up. Loans can be given to co-

operatives if the Government of the Part C or D State recommends that such loans should be given.

**Kumari Annie Mascarene:** May I know, Sir, whether the handloom industries come within the purview of this scheme?

**Shri T. T. Krishnamachari:** Perhaps, Sir, it is a small-scale industry. But we have a different scheme altogether for it, and the grants that have been made for small-scale industries are something exclusive of handlooms.

DEPARTMENT OF STATIONERY AND PRINTING

\*1349. **Shri M. L. Dwivedi:** Will the Minister of Works, Housing and Supply be pleased to refer to the comments made by his Ministry, in connection with the Printing and Stationery Department on the 1st April, 1953 on the point raised by Prof. Sharma to improve the quality of printing—(vide page 4 of the statement examining points raised by Members of Parliament on Demands for Grants of the Ministry, Department of Stationery and Printing, Annexure No. VII of Supplementary statement No. 1, showing action taken on assurances etc. given during the Third Session of 1953 of the House of the People) and state:

(a) whether the technical adviser's views on the subject could be ascertained on the subject;

(b) if so, what are they;

(c) whether as a result of examination conducted to this effect as outlined above, any action is likely to be taken in the direction of improving the quality of the work; and

(d) whether any steps are being taken to raise the standard of execution?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Yes, Sir,

(b) A copy of the Technical Adviser's note is placed on the Table of the House. [See Appendix VI, annexure No. 44.]

(c) and (d). Yes, Sir.

**श्री एम० एल० द्विवेदी :** मैं मिनिस्टर साहब से यह जानना चाहता हूँ जसाकि बयान में दिया गया है कि वर्कमैनशिप, मेटैरियल और डिजाइन की वजह से हमारे प्रेस में काम सफाई का नहीं हो रहा है जसा कि होना चाहिये। मैं जानना चाहता हूँ कि क्या वजह है कि यही काम प्राइवेट सेक्टर में ज्यादा अच्छी तरह से होता है और गवर्नमेंट प्रेस में इस तरह से नहीं होता है। क्या इस सम्बन्ध में गवर्नमेंट कोई प्रबन्ध कर रही है कि उस का काम उसी तरह से अच्छा होने लगे जसा कि प्राइवेट सेक्टर में हो रहा है ?

**Sardar Swaran Singh:** Sir, the presumption underlying this question is not correct.

**श्री एम० एल० द्विवेदी :** बयान में यह दिया गया है कि हमारे यहां के कारीगर उतने होशियार नहीं हैं जितने कि विलायत के हैं। मैं जानना चाहता हूँ कि क्या सरकार सोच रही है कि उन को उसी मुकाबले का काम सिखाने के लिये यहां से कुछ लोग बाहर भेज जायगे ?

**Sardar Swaran Singh:** That, Sir, is a suggestion for action. In the statement, a copy of which has been laid on the Table, steps that are necessary to be taken in this connection are also indicated, and I have already said in the reply that all those matters are under the consideration of the Government.

**श्री एम० एल० द्विवेदी :** यह बात कितने दिन तक होने की आशा की जा सकती है ?

**Shrimati A. Kale:** May I know, Sir, the comparative cost of stationery printed in Government department and similar stationery printed by private people?

**Sardar Swaran Singh:** That, Sir, is too general a question. Unless any specific item is indicated, it will not be easy for me to give any comparative figures.